



# In The High Court of Manipur at Imphal

[CAUSELIST FOR WEDNESDAY, THE 14<sup>TH</sup> NOVEMBER, 2018]

**COURT WILL SIT AFTER RISING OF THE DIVISION BENCH NO. 2**

1. All mention to be made at 10.30 a.m. positively for listing the cases on the next following day otherwise the cases will be listed on the succeeding day.

2. Memo for citation of cases to be relied upon by the parties as authority in their favour must be supplied to the Court Master of the respective courts well in advance.

[Publish Under the Authority of Honourable the Chief Justice.]

Web site:<http://clists.nic.in>

**COURT NO - 3**

**BEFORE**

**HON'BLE MR JUSTICE KH NOBIN SINGH**

DAILY

SI. No.	Case No	Party Detail	Petrn. Advocate	Respnt Advocate
<b><u>MOTION</u></b>				
1)	WP(C)/1003/2018	SMT SHANGNAIDAR TONTANG <b>Vs</b> STATE OF MANIPUR	MR. S DIJESHWOR MR. N BIPIN MR. A ARUNKUMAR MR. S GUNABANTA MR. HS PAONAM	AG
2)	<b>With</b> WP(C)/997/2018	JANGKHONGAM HAOKIP <b>Vs</b> STATE OF MANIPUR	MR. M HEMCHANDRA	MR. LENIN HIJAM DY A.G
3)	WP(C)/1037/2018	SHRI THOUNAOJAM ROBINSON SINGH REPRESENTED BY HIS NATURAL MOTHER THOUNAOJAM (ONGBI) NONIBALA DEVI <b>Vs</b> THE UNION PUBLIC SERVICE COMMISSION	MR. S LOKHENDRO MR. S BISWAJIT	X
4)	WP(C)/1040/2018	SHRI IROM IBOYAIMA SINGH <b>Vs</b> STATE OF MANIPUR	MR. M HEMCHANDRA	GA
5)	WP(C)/1042/2018	SHRI HANJABAM RAJESHWOR SHARMA <b>Vs</b> STATE OF MANIPUR	MR. HS PAONAM	GA
6)	WP(C)/1044/2018	MR H.L. RUWANGLEN EX NO. G/5005629 RECT/GD <b>Vs</b> THE UNION OF INDIA	MS. L SILLORI	MR S SURESH, ASG

7)	WP(C)/1046/2018	SHRI M. BHEIGYACHANDRA SINGH <b>Vs</b> THE COMMISSIONER / SECRETARY (LABOUR AND EMPLOYMENT)	MR. L RAJU MR. U AUGUSTA MR. Y NIRMOLCHAND	GA
<b><u>ADMISSION PART HEARD</u></b>				
8)	WP(C)/482/2017	RK KOKNGANGSANA SINGH <b>Vs</b> STATE OF MANIPUR	Mr BOBOY POTSANGBAM, JR.S.C.	GA
9)	<b>With</b> WP(C)/552/2018	SHRI KONJENGBAM BANKIM SINGH <b>Vs</b> STATE OF MANIPUR	TH REBATI MR. P JACOB MR. KH TARUNKUMAR	GA
<b><u>ADMISSION</u></b>				
10)	WP(C)/812/2013	PAUL PANMEI <b>Vs</b> STATE OF MANIPUR AND ANR	MR. M HEMCHANDRA	GA
11)	WP(C)/225/2014	RK KHANANG <b>Vs</b> UNION OF INDIA AND ORS	MS. H BISHESHWARI MR. R DANIEL	MR. AMARJIT NAOREM
12)	WP(C)/521/2015	GOTTHIMANG RONGMEI AND 2 ORS <b>Vs</b> STATE OF MANIPUR AND ANR	MR. KH THOUNGAMBA MR. P TOMCHA	MR D JULIUS RIAMEI GA
13)	WP(C)/593/2015	VANERINGAM KASHUNG <b>Vs</b> STATE OF MANIPUR AND ORS	MS. L REBIKA MR. L SEVANANDA SHARMA MR. M RAKESH	MR. L RAJU MR. Y NIRMOLCHAND GA
14)	WP(C)/33/2016	T BINDYA GOSWAMI <b>Vs</b> UNION OF INDIA AND 4 ORS	MR. RK KULAJIT MS DONNAPRIYA ASEM MR. PH SANAJAOBA MR. N CHURCHILL MR. K ROZHAN MR. M DEVANANDA	MR. S RUPACHANDRA, ASG MR ASG
15)	MC(Review.Pet.)/24/2017	P. PIREI <b>Vs</b> H.L. GRACEME	MR. M HEMCHANDRA	L STEVENSON
16)	<b>With</b> Review.Pet./29/2017	HL GRACEME <b>Vs</b> P PIREI	MR. KH TARUNKUMAR	GA
17)	WP(C)/252/2017	TH VILLAGE AUTHORITY AND ANR <b>Vs</b> UNION OF INDIA AND 4 ORS	MR AARON KEISHING	MR. L SHASHIBHUSHAN MR. AK SOMORENDRO MR ABDUL BARIK MR I SANJIT SINGH MR ASG
18)	WP(C)/539/2017	KH MEGHO SINGH <b>Vs</b> UNION OF INDIA	MR. M DEVANANDA	MR S SURESH, ASG MR ASG
19)	WP(C)/540/2017	LETKHOPAO LHOJEM <b>Vs</b> UNION OF INDIA	MR. M DEVANANDA	MR S SURESH, ASG MR ASG

20)	WP(C)/551/2017	L MEETEINGAMBA MEETEI <b>Vs</b> UNION OF INDIA	MR. M DEVANANDA	MR S SURESH, ASG ASG
21)	WP(C)/579/2017	SHRI KIHOBOU NEWMAI <b>Vs</b> STATE OF MANIPUR	MR. CH DHANANJOY	MS BEEDYASAREE M MRS MOMOTA DEVI OINAM, ADDL AG MS. H BISHESHWARI GA
22)	WP(C)/813/2017	SHRI PAOCHON KIPGEN <b>Vs</b> STATE OF MANIPUR	MRS. G PUSHPA	GA
23)	WP(C)/816/2017	M/371138X SUBRATA KUMAR SARKAR (WARRANT OFFICER) <b>Vs</b> UNION OF INDIA	MR. A MOHENDRO	MR S SAMARJEET CGC
24)	WP(C)/851/2017	NAOREM REBIKA DEVI <b>Vs</b> STATE OF MANIPUR	MS. BABITA TH M. MONIKA	MR. K MODHUSUDON MR. A BIMOL MR. HS PAONAM MR. L SHASHIBHUSHAN MR. A ARUNKUMAR MR. N BIPIN
25)	<b>With</b> WP(C)/932/2017	DR. YENGGOKPAM BUDHACHANDRA <b>Vs</b> THE JAWAHARLAL NEHRU INSTITUTE OF MEDICAL SCIENCES SOCIETY, POROMPAT	MR. ROMENDRO SHARMA	MR. K MODHUSUDON MR. L SHASHIBHUSHAN MR. A BIMOL MR. S SASI MR. A ARUNKUMAR MR. N BIPIN MR. HS PAONAM GA
26)	WP(C)/872/2017	SMT. N. NALINIBALA DEVI <b>Vs</b> STATE OF MANIPUR	MR. KH TARUNKUMAR	MR. A BIMOL GA
27)	WP(C)/880/2017	LT. COL. VED PRAKASH YADAV <b>Vs</b> UNION OF INDIA	MR. M DEVANANDA	MR S SURESH, ASG MR S SAMARJEET CGC
28)	WP(C)/2/2018	TH SHYAMO SINGH <b>Vs</b> STATE OF MANIPUR	MR. N IBOTOMBI	MR. ROMENDRO SHARMA MS. PRIYASHIMALA S GA
29)	WP(C)/11/2018	MD. HABIBUR RAHMAN <b>Vs</b> STATE OF MANIPUR	MR. KH TARUNKUMAR	ADDL GA
30)	WP(C)/115/2018	O TOMBA DEVI <b>Vs</b> CENTRAL BANK OF INDIA AND ANR	MS. BABITA TH	MR. H DELITE
31)	<b>With</b> CONT.CAS(C)/17/2018	O TOMBA DEVI <b>Vs</b> PK MAJUMDAR	MS. BABITA TH	
32)	WP(C)/125/2018	APUNBA NAHAROLGEE SHAKTI SOCIAL AND CULTURAL ORGANISATION <b>Vs</b> THE MAYOR IMPHAL MUNICIPAL CORPORATION	KH SANTA	MR. Y NIRMOLCHAND MR. L RAJU

33)	WP(C)/127/2018	SHRI V.S. RAMTING <b>Vs</b> STATE OF MANIPUR	MR. R DANIEL	GA
34)	WP(C)/153/2018	SHRI DR. THANGPA SERTO <b>Vs</b> STATE OF MANIPUR	MR. SERTO T KOM	GA
35)	WP(C)/176/2018	URVASHI CHONGTHAM <b>Vs</b> STATE OF MANIPUR	MS. BABITA TH	MR. A BIMOL GA
36)	<b>With</b> MC(WP(C))/95/2018	SUPRIYA L <b>Vs</b> URVASHI CH	MR. N IBOTOMBI	MS. BABITA TH
37)	WP(C)/213/2018	SHRI R.K LALIT SINGH <b>Vs</b> STATE OF MANIPUR	MR. KH TARUNKUMAR	GA
38)	WP(C)/266/2018	SMT. CHAMRINA R. PANMEI <b>Vs</b> STATE OF MANIPUR	MR. BR SHARMA	MS JOAN N KIPGEN GA
39)	WP(C)/312/2018	SHRI LONGJAM TONDON SINGH <b>Vs</b> STATE OF MANIPUR	MR. I LALITKUMAR	GA
40)	WP(C)/332/2018	RURAL ENGINEERING DEPARTMENT <b>Vs</b> UNION OF INDIA	MR. M HEMCHANDRA	MS BEEDYASAREE M MRS MOMOTA DEVI OINAM, ADDL AG MR S SURESH, ASG
41)	WP(C)/347/2018	RK PRIYABARTA SINGH <b>Vs</b> STATE OF MANIPUR	MRS. G PUSHPA	MRS MOMOTA DEVI OINAM, ADDL AG MS BEEDYASAREE M MR ADDL. AG
42)	WP(C)/349/2018	CH NONGYAI SINGH <b>Vs</b> STATE OF MANIPUR	MR. TH KHAGEMBA	GA
43)	WP(C)/362/2018	KONJENGBAM MARTIN SINGH <b>Vs</b> STATE OF MANIPUR	MR. M DEVANANDA	GA
44)	WP(C)/454/2018	POUBI R. NAGA <b>Vs</b> STATE OF MANIPUR	Mr D JULIUS RIAMEI	MR S RUPACHANDRA, ADL AG
45)	WP(C)/461/2018	PANGAMBAM SWAMENTA SINGH <b>Vs</b> STATE OF MANIPUR	MR. N JOTENDRO	GA
46)	WP(C)/462/2018 WITH WP(C) 295/2018 (D/C)	LALHRILLIAN <b>Vs</b> STATE OF MANIPUR	MR. A ROMMEL MR. N IBOTOMBI	MR S RUPACHANDRA, ADL AG
47)	<b>With</b> MC(WP(C))/154/2018 WITH WP(C) 295/2018 (D/C)	MR. G. SUANCHINPAU <b>Vs</b> STATE OF MANIPUR	MS. N SAVITRI	Mr S RUPACHANDRA, Adl AG
48)	WP(C)/463/2018	SMT. CHANULEINA PANGEIJAM <b>Vs</b> STATE OF MANIPUR	MR. N BIPIN MR. HS PAONAM	GA

49)	<b>With</b> CONT.CAS(C)/112/2017	L SANATOMBI DEVI <b>Vs</b> O NABAKISHORE SINGH	MR. M HEMCHANDRA	MR. A ROMMEL MR. N IBOTOMBI
50)	<b>With</b> WP(C)/455/2018	SMT. NANDEIBAM MEMTU DEVI <b>Vs</b> STATE OF MANIPUR	MR. N BIPIN MR. HS PAONAM	GA
51)	<b>With</b> WP(C)/457/2018	SMT CHANULEINA PANGEIJAM <b>Vs</b> STATE OF MANIPUR	MR. HS PAONAM	GA
52)	<b>With</b> WP(C)/528/2018	SMT. THOUNAOJAM ROSIE DEVI <b>Vs</b> STATE OF MANIPUR	MR. S GUNABANTA MR. A ARUNKUMAR MS. KSH HARICHHAYA MR. N BIPIN TH REBATI MR. HS PAONAM	GA
53)	<b>With</b> WP(C)/529/2018	MS RAJINA BEGUM <b>Vs</b> STATE OF MANIPUR	MR. N BIPIN MR. A ARUNKUMAR MR. S GUNABANTA MR. S DIJESHWOR MS. KSH HARICHHAYA MR. HS PAONAM	GA
54)	WP(C)/489/2018	THE ASSOCIATION OF PREMIER STATE COLLEGE SENIORS MANIPUR <b>Vs</b> STATE OF MANIPUR	MR. BP SAHU	MR S SURESH, ASG GA
55)	WP(C)/542/2018	MUTUM RANJIT MEETEI <b>Vs</b> STATE OF MANIPUR	MR. CH ROBINCHANDRA	MR DR RK DEEPAK GA
56)	WP(C)/543/2018	SHRI MAYANGLAMBAM CHITARANJAN SINGH <b>Vs</b> STATE OF MANIPUR	JYOTSANA PRIYA MR. K ROSHAN MR. M DEVANANDA	GA
57)	WP(C)/550/2018	SHRI PREMVIR SINGH, IRLA 7346 <b>Vs</b> UNION OF INDIA	MR. RK KULAJIT MR. N CHURCHILL MR. K ROSHAN MS. JOYLAKSHMI JYOTSANA PRIYA MR. M DEVANANDA	MR S SURESH, ASG
58)	WP(C)/639/2018 ON MENTION	DR. ASAMANJA CHATTORAJ <b>Vs</b> THE UNION OF INDIA	MR IROM DENNING ANGELINA NAOREM KH ROSHAN MR. I LALITKUMAR	MR. L ANAND MR B KIRANKUMAR MR S SURESH, ASG
59)	WP(C)/721/2018	SMT. N. RENUKA DEVI <b>Vs</b> STATE OF MANIPUR	MR. AJOY PEBAM	GA
60)	WP(C)/747/2018	L HOUKHOMANG <b>Vs</b> STATE OF MANIPUR	MS LS LUCY HOIKHOLAM MR. G KHUPCHINPAO	GA
61)	WP(C)/768/2018	SMT. MAISNAM PRIYOMALA DEVI <b>Vs</b> STATE OF MANIPUR	MR. M HEMCHANDRA	GA

62)	WP(C)/780/2018	DR OINAM SANAYAI SINGH <b>Vs</b> STATE OF MANIPUR	TH REBATI MR L KAMMINTHANG KHONGSAI MR. T SADANANDA MR. KH TARUNKUMAR	MR. BR SHARMA SAINEM LEIVON PAULIANMUNG GA
63)	<b>With</b> MC(WP(C))/308/2018	DR OINAM SANAYAI SINGH <b>Vs</b> STATE OF MANIPUR	TH REBATI	GA
64)	WP(C)/792/2018 PERSONAL APPEARANCE	MD. IMTIYAS KHAN <b>Vs</b> STATE OF MANIPUR	Mr D JULIUS RIAMEI	MR. L RAJU MR. M RARRY GA
65)	<b>With</b> WP(C)/738/2018 PERSONAL APPEARANCE	WOTRAMI MARCHANG <b>Vs</b> STATE OF MANIPUR	Mr AG CHINGKHINGONG Mr D JULIUS RIAMEI	MR. M RARRY GA
66)	WP(C)/815/2018	SHRI SARUNGBAM DIJEN SINGH <b>Vs</b> THE CENTRAL BANK OF INDIA	MR. KH LUPENJIT MR. AJOY PEBAM	MR. H DELITE XXX
67)	WP(C)/860/2018	MD SIRAJ AHMAD <b>Vs</b> STATE OF MANIPUR	MR PHUNGYO ZINKHAI PETER KAPAI S YAISKUL MS H KUNJESHORI MR. BP SAHU	GA
68)	WP(C)/920/2018	LUKRAM INDRAKUMAR SINGH <b>Vs</b> STATE OF MANIPUR	MR. L RAJU MR. U AUGUSTA MR. Y NIRMOLCHAND	MR. M HEMCHANDRA GA
69)	WP(C)/943/2018	WAHENGBAM SHYAMA DEVI <b>Vs</b> STATE OF MANIPUR AND ORS	MS L. KRAMASORI MANLIANMAWI MR KR PAMEI MS. M VIDHYALAXMI	GA
70)	WP(C)/944/2018	SHRI K. DHANANJOY SINGH <b>Vs</b> THE CHIEF SECRETARY / PRINCIPAL SECRETARY / COMMISSIONER (POWER)	MR. CH ROBINCHANDRA CH ROMEN SINGH TH SUSHILLO SINGH MR. BP SAHU	MRS MOMOTA DEVI OINAM, ADDL AG
71)	WP(C)/948/2018	PANKAJ PAUL <b>Vs</b> STATE OF MANIPUR	MR IROM DENNING NAOREM ANGELINA MR. I LALITKUMAR	GA
72)	WP(C)/952/2018	SHRI THOUDAM HEMCHANDRA SINGH <b>Vs</b> STATE OF MANIPUR	MR. M HEMCHANDRA	GA
73)	WP(C)/991/2018	SMT KHUNDRAKPAM RATNA DEVI <b>Vs</b> STATE OF MANIPUR	TH REBATI MR. P JACOB MR. KH TARUNKUMAR	MR MAHESH ANGOM MR DR RK DEEPAK GA
74)	<b>With</b> MC(WP(C))/322/2018	SMT. KHUNDRAKPAM RATNA DEVI <b>Vs</b> STATE OF MANIPUR	TH REBATI	GA

75)	WP(C)/1022/2018	KHEKHOMBA WANGKHEM <b>Vs</b> UNION OF INDIA AND 3 ORS	MR IROM DENNING MS AYANGLEIMA MR. I LALITKUMAR	S VIJAYANAND SHARMA
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**ORDER**

76)	MC(CONT.CAS(C))/234/2017	SHRI T. MANGI SINGH, MEMBER SECRETARY, MPCB <b>Vs</b> SMT. KHWAIRAKPAM SUCHITRA CHANU	MR. N IBOTOMBI	
77)	<b>With</b> Review.Pet./20/2017	MANIPUR POLLUTION CONTROL BOARD <b>Vs</b> KH SUCHITRA CHANU	MR. N IBOTOMBI	GA
78)	<b>With</b> MC(CONT.CAS(C))/26/2018	SHAMBU SINGH <b>Vs</b> KH SUCHITRA CHANU	MR. N IBOTOMBI	
79)	<b>With</b> CONT.CAS(C)/175/2017	SMT. KHWAIRAKPAM SUCHITRA CHANU <b>Vs</b> SHRI L. RADHAKISHORE SINGH	MR. NG KUMAR	MR. N IBOTOMBI
80)	<b>With</b> MC(CONT.CAS(C))/235/2017	SHRI L. RADHAKISHORE SINGH, CHAIRMAN, MPCB <b>Vs</b> SMT. KHWAIRAKPAM SUCHITRA CHANU	MR. N IBOTOMBI	XXX
81)	MC(WP(C))/135/2018	SMT. MAYANGLAMBAM MANGIJAABI DEVI <b>Vs</b> THE JAWAHARLAL NEHRU INSTITUTE OF MEDICAL SCIENCE (JNIMS)	TH REBATI	GA
82)	<b>With</b> WP(C)/35/2017	M MANGIJAABI DEVI <b>Vs</b> JNIMS AND ANR	MR. P JACOB MR. TH KHAGEMBA MR. KH TOMBA MR. KH TARUNKUMAR	MR. M HEMCHANDRA MR. U AUGUSTA MR. L RAJU MR. Y NIRMOLCHAND MR. A BIMOL
83)	MC(WP(C))/166/2018	STATE OF MANIPUR <b>Vs</b> SHRI KHUMAN THEM KHELENDRO	Mrs MOMOTA DEVI OINAM, Addl AG	XXX
84)	<b>With</b> MC(WP(C))/234/2018	SHRI Z. KAIGAILUNGBOU <b>Vs</b> KHUMAN THEM KHELENDRO	MR. K RABEI	MR. A ROMMEL MR. T RAJENDRA Mrs MOMOTA DEVI OINAM, Addl AG
85)	<b>With</b> MC(WP(C))/240/2018	SHRI KHUMAN THEM KHELENDRO SINGH <b>Vs</b> STATE OF MANIPUR	SHAKIR KHAN	Ms BEEDYASAREE M
86)	<b>With</b> WP(C)/248/2018	SHRI KHUMAN THEM KHELENDRO SINGH <b>Vs</b> STATE OF MANIPUR	MR. T RAJENDRA	ADDL GA
87)	MC(WP(C))/246/2018	SHRI KANAMCHUNG GANGMEI <b>Vs</b> STATE OF MANIPUR	Mr S THOI THOI MEITEI	GA

88)	<b>With</b> WP(C)/262/2018	SOLEMWON RAMSAN <b>Vs</b> STATE OF MANIPUR	MR. R DANIEL	GA
89)	MC(WP(C))/260/2018	OKRAM NINGOL ANGOUBI DEVI <b>Vs</b> STATE OF MANIPUR	MR. P JACOB	GA
90)	<b>With</b> WP(C)/276/2017	O N ANGOUBI DEVI <b>Vs</b> STATE OF MANIPUR AND 4 ORS	MR. TH KHAGEMBA MS. T VICTORIA MR. P JACOB MR. KH TOMBA MR. KH TARUNKUMAR	MR. Y NIRMOLCHAND GA
91)	MC(WP(C))/326/2018	SHRI K.S. STEPHEN, HEADMAN <b>Vs</b> STATE OF MANIPUR	TUNGREI NGAKANG	GA
92)	<b>With</b> WP(C)/643/2017	AS YANGLUNG <b>Vs</b> STATE OF MANIPUR	MR. M HEMCHANDRA	MR. MARK KHAPAI MR. RS REISANG, SR.GA Mr AARON KEISHING TUNGREI NGAKANG TIMMIWON GA

### **HEARING**

93)	WP(C)/835/2018 FIXED	KONTHOUJAM ONGBI TOMBI DEVI <b>Vs</b> STATE OF MANIPUR	MR K SOMENDRO MR. N MAHENDRA	MRS MOMOTA DEVI OINAM, ADDL AG
94)	<b>With</b> MC(WP(C))/247/2018 FIXED	NAOREM SANJOY SINGH <b>Vs</b> STATE OF MANIPUR	MR. N MAHENDRA	MS. L MONOMALA
95)	<b>With</b> WP(C)/844/2018 FIXED	NAOREM SANJOY SINGH <b>Vs</b> STATE OF MANIPUR	Mr S SAMUNGOU SINGH MR. N MAHENDRA	Mrs MOMOTA DEVI OINAM, Addl AG

THE FOLLOWING ADVOCATE(S) HAS SUBMITTED THE LETTER OF ABSENCE:

- 1) MR. M NICKY 12-11-2018 To 17-11-2018
- 2) MR. I BIKRAMJIT 30-10-2018 To 17-11-2018
- 3) MR. KH BINOYKUMAR 14-11-2018 To 17-11-2018
- 4) MR. H GENANANDA 13-11-2018 To 21-11-2018

**( R.K. MEMCHA DEVI )  
REGISTRAR (JUDL.)**